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NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION

PETITION NUMBER : TCP/126/2016

NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION : 397/398

S.No. Name (in Capital) Represented by Signature

For TKBhankay counsel for Shwetha Vamdevan Pefitioners, -8

ORDER

Counsel for petitioner present. Counsel for R1 to R3, R5 to R8 and R10 to R11 present and filed a memo withdrawing the vakalat for the above said respondents. The memo is taken on record. The Registry is directed to issue notice to R1 to R3, R5 to R8 and R10 & R11. Put up on 20.01.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)